

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. IA (COMPANIES. ACT)/16/2023 in C.P. 2272/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Ankush Pradhman Bhan
IN THE MATTER OF
Connect Residuary Pvt Ltd

Section: 441 R/W 96 of Companies Act, 2013

ORDER

Ld. Counsel, Kala Agarwal appeared for the Petitioner. Due to paucity of time matter could not be taken up on board. List this matter on **03.06.2024.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

LAKSHMI GURUNG
Member (Judicial)